

DELAY IN ASSESSMENT OF INCOME-TAX RETURNS

2711. SHRI R. R. SINGH DEO :
SHRI D. N. DEB :

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that due to delay in assessing Income-tax Returns, some assesseees have the scope of migrating to foreign countries specially to Pakistan; and

(b) whether his Ministry has got the correct estimate of the amount involved and the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The delay in making income-tax assessment does not alter the scope for migrating from India. On the other hand, there is a provision in the Income- Act, under which the Income-tax Officer may not permit an assessee who is in default to leave the country by refusing to grant him the tax clearance certificate, if the officer has reason to believe that the assessee is not likely to return to India.

(b) The question does not arise.

DUMBUR HYDRO-ELECTRIC PROJECT, TRIPURA

2712. SHRI KIRIT BIKRAM DEV BURMAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Dumbur Hydro-electricity Project of the Union Territories of Tripura was included in the Second and Third Five year Plans for implementation;

(b) if so, whether it is a fact that no material progress has so far been made in the implementation of the project;

(c) the actual progress made so far, and the total expenditure thereon;

(d) the reasons for the slow pace of execution of this project;

(e) when the project is likely to be completed; and

(f) the originally estimated cost of the project and how far the cost is likely to increase with the delay in the implementation of the project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR

PRASAD) : (a) The Dumbur Hydro-Electric Project, which is also called the Gumti Project, was included in the Third Five Year Plan.

(b) and (c). Preliminary works such as the posting of staff; construction of project colony, award of civil works and placing of orders for supply of machinery and equipments have been completed. Approach road is nearing completion while the work on forebay power channel has been started. An expenditure of Rs. 56.18 lakhs has so far been incurred and the Tripura Administration has reported that work on the project is progressing according to schedule.

(d) Does not arise.

(e) The Project is expected to be completed in 1970-71.

(f) the original estimated cost of the project was Rs. 309.61 lakhs. No revised estimates have been submitted so far by the project authorities.

TRIPURA RIVERS POWER POTENTIAL

2714. SHRI KIRIT BIKRAM DEV BURMAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether investigations have been carried out since Independence for assessing the power potential of different rivers in Tripura;

(b) the result of investigations in respect of each river/streams and on which rivers hydro-electric projects were found feasible;

(c) in respect of which of these hydro-electric projects, detailed schemes and feasibility reports have been prepared and on which of them work has already commenced and the latest position in respect of each of the projects;

(d) which of the hydro-electric projects are to be taken up for implementation under the Fourth Five Year Plan and how far each project will be completed during this Plan; and

(e) the proposed allocation for the said hydro-electric projects under the Fourth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). Investigations o

hydro power projects have been carried in respect of 3 important rivers in Tripura viz; the Gumti, Khowai and Manu. The reconnaissance survey of numerous streams in Tripura was also carried out for development of small hydro-electric schemes. Only the Gumti Hydel Project has so far been found economically and technically feasible.

(c) A detailed project report has been prepared in respect of Gumti Hydro-electric Project which has been sanctioned for implementation. In respect of this project, work has been started; the project colony has been set up, the approach road is nearing completion and the Forebay Power Channel Works have also been started. Action for procurement of machinery has been taken. This project is expected to be completed during the Fourth Plan.

(d) and (e). The Fourth Five Year Plan has not yet been finalised.

PER CAPITA AVAILABILITY OF POWER IN TRIPURA

2715. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the present per capita availability of power in the Union territory of Tripura and how it compares with the per capita availability of power in the country and in each of the States/territories;

(b) the schemes for increasing the power production capacity for the State of Tripura for the current year and for the Fourth Five Year Plan and the financial allocations required therefor; and

(c) how the per capita availability of power in Tripura will compare with the corresponding all India figure and the State/territory-wise figures at the end of the current year and at the end of the Fourth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (c). A statement containing the requisite information for the year 1967-68 is laid on the Table of the House [Placed in Library, See No. LT-1615/68]. As the Fourth Five Year Plan has not been finalised, it is not possible to give an indication of the per capita availability of power at the end of the Fourth Five Year Plan.

(b) A Statement Containing the required information in respect of 1968-69 is laid on the Table of the House. [Placed in Library. See No. LT-1615/68]. It is not possible to indicate the position for the Fourth Five Year Plan as it is in the process of finalisation.

MAJOR AND MEDIUM IRRIGATION SCHEMES OF ORISSA

2716. SHRI CHINTAMANI PANIGRAHI: Will the Minister of IRRIGATION AND POWER be pleased to state the name and location of Major and Medium Irrigation Schemes in Orissa which will irrigate one lakh acres in 1968-69?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): The area under irrigation in Orissa at the end of 1968-69 by Major and Medium irrigation projects will be about 19 lakh acres. The schemewise details are given in the statement laid on the Table of the House [Placed in Library. See No. LT-1616/68]. The Hirakud Dam Project and the Mahanadi Delta Irrigation Project will each irrigate more than 1 lakh acres during 1968-69.

SIGNATURE OF RESERVE BANK GOVERNOR ON CURRENCY NOTES IN HINDI

2717. SHRI E. K. NAYANAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken any decision that signature of the Governor of the Reserve Bank on ten-rupee notes should be in Hindi; and

(b) if so, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DEASI): (a) and (b). A new series of Bank Notes of the denomination of Rupees ten are being issued and the colour scheme and design of the notes is such as to enable the public to distinguish the ten rupee denomination easily from all other denominations. Opportunity has also been taken to have both Hindi and English renderings on the note, including the signature of the Governor, Reserve Bank of India.